

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 2481
ANSWERED ON 16.03.2017

INCOMPLETE PROJECTS UNDER PMKSY

2481. SHRI ADHALRAO PATIL SHIVAJI RAO
SHRI ANANDRAO ADSUL
DR. PRITAM GOPINATH MUNDE

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government is aware that a large number of medium and major irrigation projects are lying incomplete due to shortage of funds in the country including Maharashtra and if so, the details thereof, State/UT-wise;
- (b) whether the Government is considering to give loan assistance to the States under Prime Minister Krishi Sinchayee Yojana (PMKSY) and if so, the details thereof;
- (c) whether the Government has imposed certain conditions for availing the loan assistance for completion of such projects and if so, the details thereof; and
- (d) whether the Government has signed any agreements with the concerned States in this regard and if so, the details thereof

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION
(DR. SANJEEV KUMAR BALYAN)

(a) & (b) Ninety Nine (99) ongoing Accelerated Irrigation Benefits Programme (AIBP) projects (along with phases) having irrigation potential of 76.03 lakh ha., including 26 projects in Maharashtra have been identified for completion in phases up to December, 2019 in consultation with States. For completion of these projects in a mission mode, funding mechanism through NABARD has been approved by the Government for both Central as well as State share.

(c) As per the approved schemes, main conditions for providing the assistance for the prioritised Major/Medium irrigation projects under AIBP are as under:.

- 20% cost escalation on latest approved estimated cost (AIBP component) of project as on March 2012 may be allowed for which, no separate clearance/TAC clearance/Investment Clearance will be required for funding these projects.
- Fast track proforma clearance from CWC may be sufficient for projects where revised cost may be more than the 20% over and above approved cost as on 01.04.2012 and no separate investment clearance from MOWR may be required.
- Entire cost escalation above 20% to be borne by the concerned State Government.
- CAD works to be completed on a paripassu basis for all projects.

The MoWR, RD & GR has facilitated this by arranging soft loan from NABARD.

(d) The State Governments of Maharashtra, Gujarat, Manipur, Jharkhand, Madhya Pradesh, Odisha and Bihar have signed agreements with NABARD for state share in respect of projects.
